

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2731
ANSWERED ON:09.12.2014
DISTRIBUTION OF FOOD SUBSIDY
Godse Shri Hemant Tukaram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the food subsidy is being uniformly distributed by the Government in accordance with the Below Poverty Line population in the States;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) to (c): Central Government allocates food grains to States/ Union Territories at subsidized rates under Targeted Public Distribution System (TPDS) for approved number of Below Poverty Line (BPL) families in various States. The accepted number of BPL families, which also includes 2.42 crore Antyodaya Anna Yojana (AAY) families, is 6.52 crore in the country.